

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 512

TO BE ANSWERED ON JULY 20, 2016

ENVIRONMENT FRIENDLY CONSTRUCTION

No. 512 ADV. M. UDHAYAKUMAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to streamline new construction with solar energy and environment friendly modules and if so, the details thereof;
- (b) whether the Government also proposes to give more thrust on rainwater harvesting for various types of buildings;
- (c) if so, whether the rainwater harvesting norms is likely to be monitored by a special cell in each civic body; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a): Yes, Madam. This Ministry has released the Model Building Bye Laws (MBBL), 2016 in March, 2016 which is an advisory document for the State Governments to revise their respective Building Bye Laws. The MBBL, 2016 have incorporated the norms for green buildings and sustainability which includes norms for installing roof top solar photovoltaic cells for residential and non-residential buildings.

(b): Yes, Madam. Rainwater harvesting norms have been incorporated in Model Building Bye Laws (MBBL), 2016.

(c) & (d): Yes, Madam. The Model Building Bye Laws (MBBL), 2016 recommend establishing the Rainwater Harvesting Cell in the Urban Local Bodies. As Urban Development is a State subject, it is up to the State Governments to revise their respective Building Bye Laws by taking into consideration the advisory issued in the form of Model Building Bye Laws, 2016. Therefore, it is upto the State Governments to set up a special cell to monitor rainwater harvesting norms in building plan.
